

Government of India  
Ministry of Commerce and Industry  
Department of Commerce  
Directorate General of Foreign Trade

TRADE NOTICE NO. 13/2019-20 <sup>14</sup>, May, 2019

To

1. RA's of DGFT
2. Customs Commissionaretes
3. Members of Trade
4. Joint Secretary (Customs), CBEC, Department of Revenue

**Subject: Imports of Maize (feed grade) under the TRQ Scheme for 2019-20.**

Reference is invited to Trade Notice No. 2 dated 3.4.2019 wherein applications were invited from STEs for import of feed-grade Maize (corn) under the TRQ scheme @ 15% Customs duty and meant only for poultry firms on actual user basis. The financial year mentioned as 2018-19 in the subject of the Trade Notice is rectified to be read as 2019-20

As it has been observed that applications could not be filed by the STEs till 30.4.2019 and since the STEs have requested to extend the time limit to submit the applications; the last date for filing applications for import of feed-grade Maize (corn) under the TRQ scheme at 15% Customs duty, meant only for poultry firms on actual user basis, by the STEs is hereby extended till 31<sup>st</sup> May 2019.

This issues with the approval of the Competent Authority



(S.P.Roy)

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